

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND; MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 20th of January, 2025

NO.HC.VII-11/2024/357/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of the State of Mizoram to attend the ECT training programme in connection with e-Committee Special Drive Training Outreach Programme on "***ECT_13_2024- Computer Skill Enhancement Programme Level I & II***" and "***ECT_16_2024 – e-Courts Programme at All District Headquarters***" scheduled to be held on **24-01-2025** at the **Gauhati High Court, Aizawl Bench, Aizawl.**

Sl. No.	Name of the Officer	Designation
1.	Smti Sylvie Zomuanpuij,	Addl. District & Sessions Judge, Aizawl
2.	Shri Laramsanga,	Civil Judge (Sr. Div.), Aizawl
3.	Shri T. Lalmachhuana,	Civil Judge (Sr.Div.), Aizawl
4.	Smti Lalrinpuii	Civil Judge(Sr.Div.), Aizawl
5.	Smti. F. Latlansangi	Civil Judge, Aizawl
6.	Shri HT Lalmawizuala,	Civil Judge, Aizawl
7.	Smti Lianmawii Hauhnar	Civil Judge, Aizawl
8.	Smti. Josangzeli Tlau,	Civil Judge, Serchhip
9.	Shri R.Vanlalena	Judge, FTC, Kolasib
10.	Shri Zonunmawia	Civil Judge, Kolasib
11.	Smti. Esther Zorini Hauhnar	Civil Judge, Mamit
12.	Shri Birthoilal Sakachep	Civil Jude (Sr.Div.), Lunglei
13.	Shri C.Llabiakmuana	Civil Judge, Lunglei
14.	Smti Jothansangi Tlau	Civil Judge, Lawngtlai
15.	Shri Lalngaihkawia Zote	Judge, FTC, Siaha
16.	Smti. S. Ngotlia	Civil Judge, Siaha
17.	Smti Julie Lalhlupuii	Deputy Registrar, Gauhati High Court, Aizawl Bench

The nominated officers are directed to report at the venue on **24-01-2025 at 9.30 A.M.** for the aforesaid programme.

NO.HC.VII-11/2024/358/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate **Shri V. Vanlalhriata, Civil Judge, Champhai as Resource Person** to conduct the e-Committee Special Drive Training Outreach Programme on **"ECT_13_2024-Computer Skill Enhancement Programme Level I & II"** and **"ECT_16_2024 – e-Courts Programme at All District Headquarters"** for the aforesaid Judicial Officers of the State of Mizoram on 24-01-2025 at the **Gauhati High Court, Aizawl Bench, Aizawl.**

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/359/A,

Dated: 20-01-2025

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar (Admin./Vigilance/Esstt. i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform all concerned officers of his State about this notification)

7. The District & Sessions Judge, Aizawl / Lunglei / Champhai

(He/She is requested to inform all concerned Officers under his/her control about this notification).

8. Shri V. Vanlalhriata, Civil Judge, Champhai.

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)